

Original Application No. 897 of 2002

New Delhi, this the 14th November, 2002

HON'BLE MR. KULDIP SINGH, MEMBER (JUDL)

Naresh Kumar

S/o Late Shri Mohan Lal

R/o 273, Gali No. 1,

Jagjivan Niwas, Raigarhpara,

Karol Bagh, New Delhi.

..Applicant

(By Advocate: None)

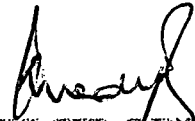
Versus

1. Principal,
Swami Dayanand Sarvodaya Vidhyalaya,
Old Rajinder Nagar,
New Delhi.
2. The Government of NCT of Delhi
Service to be effected through
Chief Secretary of Government of
NCT of Delhi, Service II Department,
5, Sham Nath Marg, Delhi. ... Respondents.

(By Advocate: Shri Vijay Pandita)

ORDER (ORAL)

Despite repeated calls, none is present for the applicant. The case is dismissed for default and non-appearance.


(KULDIP SINGH)
MEMBER (JUDL)

Rakesh